

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-20/1999/7786 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Satyajit Khound,  
Special Judge, CBI, Assam,  
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the <sup>th</sup> 12 September, 2022

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/545/E dated 09.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for 2 days on 06.10.2022 & 07.10.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 till the morning of 10.10.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. 2 Chandmari, Guwahati-3 and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati-3 would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/1999/7787-7788-7788(A)/dated** , 12-09-2022

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.2 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
3. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**